

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**OA No. 061/878/2020**

This the 26<sup>th</sup> day of October, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Namgail Zangmo, aged 37 years, D/o Chising Angchok, R/o Tia, Leh.

.....Applicant

(Advocate: Mr. Pranav Kohli)

**Versus**

1. Union of India through its Commissioner-cum-Secretary to Government, Health and Medical Education Department, Civil Secretariat, Ladakh.
2. Director Department of Health Services, UT Administration Leh.
3. Principal, Government Medical College, Jammu.
4. Under Secretary to Govt Health and Medical Education Department, Civil Secretariat, Ladakh.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG)



**O R D E R**  
**[O R A L]**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -**

Limited prayer is involved in this case is regarding issuance of No Objection Certificate to be issued by Respondent No. 1 to enable the applicant to join at GMC, Jammu for pursuing MD Microbiology.



2. Looking into the limited prayer of the applicant, the present OA is disposed of with direction to respondent No 1 to consider the issuance of NOC to the applicant to enable him to join at GMC, Jammu for pursuing MD Microbiology within a period of one week from the date of receipt of certified copy of this order by way of speaking and reasoned order with information to the applicant. In case the NOC is issued the GMC would permit the applicant to the course of MD Microbiology under rules. It is made clear that we have not entered into the merits of the case.
3. In view of the above the present OA is disposed of. No order as to costs.

(ANAND MATHUR)  
MEMBER (A)  
*Piyush/-*

(RAKESH SAGAR JAIN)  
MEMBER (J)